

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,**  
**BENGALURU RURAL DISTRICT, BENGALURU.**

**CAUSE LIST DATED 10.06.2021**

<b>I Session</b> 11.00 AM to 2.00 PM	<b>II Session</b> 2.45 PM to 5.45 PM
<b>HEARING</b>	<b>CALL ON</b>
1) O.S. 435/2011	16) O.S. 7/2006
2) O.S. 771/2011	17) O.S. 667/2015
3) O.S. 1075/2013	18) O.S. 573/2005
4) O.S. 873/2015	19) O.S. 1071/2012
5) O.S. 45/2018	20) O.S. 519/2019
6) O.S. 1519/2019	21) O.S. 1063/2020
7) O.S. 781/2020	22) O.S.1093/2020
<b>CALL ON</b>	23) O.S. 203/2018
8) O.S. 409/2020	24) O.S. 593/2018
9) O.S. 1035/2011	25) O.S. 1445/2018
10) O.S. 957/2012	26) O.S. 927/2020
11) O.S. 426/2013	27) O.S. 1187/2013
12) O.S. 3/2015	28) O.S. 379/2014
13) O.S.1455/2016	29) F.D.P. 4/2014
<b>ARGUMENTS</b>	30) O.S. 1269/2014
14) O.S. 415/2014	
15) O.S. 1559/2014	

Sd/-  
Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 10.06.2021**

<b>IST SESSION AT 11 A.M</b>	<b>IIND SESSION AT 2.45 P.M</b>
<b>STEPS</b>	<b>SUMMONS</b>
1. O.S. 1300/2015	16. O.S. 832/2020
2. O.S. 192/2016	17. O.S. 6/2021
3. O.S. 696/2018	<b>NOTICE</b>
4. O.S. 614/2019	18. EX. 5/2014
5. FDP 2/2019	19. EX. 3/2021
6. O.S. 992/2019	<b>HEARING</b>
<b>SUMMONS</b>	20. O.S. 998/2014
7. EX. 13/2012	21. O.S. 912/2016
8. O.S. 1104/2018	22. O.S. 914/2016
9. O.S. 352/2019	23. O.S. 916/2016
10. O.S. 406/2019	24. O.S. 1678/2019
11. O.S. 952/2019	25. O.S. 1694/2019
12. O.S. 1204/2019	26. O.S. 28/2021
13. O.S. 1264/2019	<b>ARGUMENTS</b>
14. O.S. 1378/2019	27. O.S. 680/1991
15. O.S. 248/2020	28. O.S. 754/2002
	29. MISC. 23/2002
	<b>CALL ON</b>
	30. EX. 45/2018

Date: 09.06.2021  
Place: Bengaluru

sd/-  
I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**

**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 10.06.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>STEPS</b>	<b>CALL ON</b>
1. O.S. 1188/2012	16. EX 6/2014
2. O.S. 1202/2016	<b>EVIDENCE</b>
3. O.S. 696/2020	17. O.S. 534/2014
<b>AWAIT SUMMON/NOTICE</b>	18. O.S. 618/2015
4.O.S. 792/2019	19. O.S. 670/2015
5. O.S 148/2020	20. O.S. 90/2016
6. O.S. 350/2020	<b>OBJECTIONS</b>
7. O.S. 136/2021	21. O.S. 1726/2013
8. O.S. 240/2021	22. O.S. 746/2020
9. O.S. 241/2021	23. O.S. 110/2021
<b>HEARING</b>	24. O.S.232/2021
10. O.S. 458/2012	<b>ORDERS</b>
11. O.S. 314/2014	25. O.S. 1536/2018
12. O.S. 532/2014	26. O.S. 136/2020
13. O.S. 144/2019	27. O.S. 934/2020
<b>ARGUMENTS</b>	<b>JUDGEMENT</b>
14. O.S. 1172/2004	28. O.S. 1060/2007
15. O.S. 774/2018	29. O.S. 1784/2013
	30. O.S. 1264/2017

Date: 09.06.2021

Place: Bengaluru

sd/  9/6/2021

II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

10.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU  
RURAL DISTRICT, BENGALURU CAUSE LIST  
DATED 10-06-2021**

**Morning - Sessions**

<b><u>HEARING</u></b>	
1	O.S. 1419/2012
2	O.S. 1731/2013
3	O.S. 347/2015
4	O.S. 1537/2015
5	O.S. 1397/2016
6	O.S. 713/2018
7	O.S. 325/2019
8	O.S. 1633/2019
<b><u>ISSUES</u></b>	
9	O.S. 1199/2016
10	O.S. 481/2017
<b><u>ADR</u></b>	
11	O.S. 2175/2007
12	O.S. 321/2018
13	O.S. 507/2018
<b><u>OBJECTIONS</u></b>	
14	O.S. 499/2015 (v.c)
15	O.S. 1648/2019(v.c)

**Afternoon - Sessions**

<b><u>ARGUMENTS</u></b>	
1	O.S. 1005/2014
2	O.S. 623/2018
<b><u>CALL ON</u></b>	
3	O.S. 901/2012
4	O.S. 903/2012
<b><u>OBJECTIONS</u></b>	
5	O.S. 485/2014
6	O.S. 1307/2018
7	O.S. 491/2019
<b><u>SUMMONS</u></b>	
8	O.S. 1171/2012
9	O.S. 707/2016
10	O.S. 445/2018
11	O.S. 937/2018
12	O.S. 1089/2018
13	O.S. 1531/2018
<b><u>ORD / JUDG</u></b>	
14	O.S. 1353/2008
15	O.S. 737/2013

Sd/-

III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru